(c) the estimated share of patent and non-patent drugs in the growth rate of this industry and the rate of growth of this industry in the domestic and international market between 2009 and 2015?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) The sales of Drugs and Pharmaceuticals are expected to grow by 8.7% during 2009-10, according to Centre for Monitoring of Indian Industries, Nov. 2009. During 2007-08, the total Pharmaceutical market size was Rs. 78610 Crores. No official estimates of market size for future years has been made.

## Memorandum regarding Bhopal Gas leak disaster

3277. SHRI D. RAJA:

SHRIR.C. SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Bhopal Gas Peedith Mahila Udyog Sangathan (BGPMUS) and Bhopat Gas Peedith Sangharash Sahayog Samiti (BGPSSS) have submitted a memorandum titled. The Bhopal Gas Leak Disaster: Twenty five year after to the Prime Minister; and
  - (b) if so, the details of their demand and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) No such memorandum titled 'The Bhopal Gas Leak Disaster: Twenty five year after' from Bhopal Gas Peedith Mahila Udyog Sangathan (BGPMUS) and Bhopal Gas Peedith Sangharash Sahayog Samiti (BGPSSS) was received by the Prime Minister's Office in the recent past.

## Imported finished medicines

3278. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names, pharmacopoeial contents and quantity of finished medicines that have been allowed to be imported when the same is available in the country at lower prices;
- (b) whether it is a fact that there are no inter-ministerial meetings on import of finished medicines being imported at higher prices and fixations of maximum retail price;
- (c) whether such finished medicines are being sold with higher maximum retail price and Government has failed to check the high promotional expenses of the importers unethically being passed on to the medicine profession; and
- (d) the reasons for not regulating the import price of finished medicines with quality and affordability?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Drug Industry are broadly spelt out under Chapter 29 and 30 of ITC